

again, another difficulty that arises is that some of them are not even qualified for other posts. Therefore, they must also try and find out jobs elsewhere and get themselves employed as many others do. But if it is accepted that it is the responsibility of the Government, it will not be possible for Government to accept that responsibility.

**Shri Mehr Chand Khanna:** The hon. lady Member while asking the question referred to the employees who were retrenched in West Bengal. As a Rehabilitation Minister, I feel for both although there is a slight distinction. They are the employees of the State Government and not of the Government of India. As far as the State Government is concerned, in fact I gave the figures to the members of my Consultative Committee only two or three days ago, that even they have absorbed a very large percentage of the people who have been retrenched. Not even that, they have appointed a special officer, I believe, of the rank of Collector who is looking into each case, so that all those people who have to go on account of the gradual winding up of the Ministry and closure of the camps are not thrown on the streets. The Government of West Bengal is alive to this very vital question.

**Shri S. M. Banerjee:** I want to know whether the employees who could not be offered, or were not offered, alternative employment and who are going to be affected will be paid any retrenchment compensation and, if so, the amount of compensation?

**Shri Mehr Chand Khanna:** The question is not fully appreciated. Here is a man who was taken in a temporary job in a temporary Ministry. As long as the work lasts, it is our responsibility and we will look after him. The moment the work is finished, he has to go. But we are trying to see if we can find him a job in which he can be fitted. Certainly, everything possible is being done. There is no question of any compensation.

**Shri S. C. Samanta:** May I know whether these retrenched employees will go direct for certain services or they will have to go through the employment exchanges?

**Shri Mehr Chand Khanna:** Through the employment exchanges and through the cell which has been set up in the Ministry of Labour. I am saying this off-hand but I think this is more or less the position generally.

#### Assault of Indian Students in Minnesota

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\*1108. { Shri D. C. Sharma:  
Shri Vajpayee:  
Maharajkumar Vijaya  
Ananda:  
Shri Mohan Swarup:  
Shri P. G. Deb:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that two exchange students from India were assaulted on the 19th June, 1961 by two youths at Minneapolis (Minnesota);

(b) if so, the details of the incident; and

(c) the steps taken for security of the Indian students in Minneapolis?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) Yes, Sir.

(b) The two Indian students, Shri Kesava Govindan Nair and Shri Aliuri Viswaswara Rao, who are studying at the University of Minnesota in the U.S.A. were strolling on the evening of Monday, the 19th June, 1961, along the River Road not far from the dormitory where they lived, when they were set upon by two young hoodlums and subjected to a beating. There was absolutely no provocation and the students conducted themselves in a most creditable way. They were treated at the University Hospital and released. The two young men who assaulted the Indian students were shortly arrested by the Police and taken into custody.

(c) It is not possible to take any special steps for the security of Indian students in Minneapolis because the University authorities take care of Indian students just as they take care of others.

**Shri D. C. Sharma:** May I know if some other incidents have also come to the notice of the Government of India from the United States where so many students are studying?

**Shri Sadath Ali Khan:** I require notice.

**Shri D. C. Sharma:** May I know if these students were roughly handled by the hoodlums because the some apprehension about their colour or for some other reason?

**Shri Sadath Ali Khan:** It was a question of juvenile delinquency. They were roughly handled, specially Shri Nair. We are afraid that he lost his one front tooth in the struggle.

**Shrimati Renu Chakravartty:** He has not answered it, which is my question also.

**Mr. Speaker:** He said that it was juvenile delinquency and no question of colour arises.

**Shri Sadath Ali Khan:** Besides, I may say that Mr. Malcom M Willey, Vice-President, the Academic Administration, University of Minnesota wrote to the Embassy of India in Washington on the 21st June, 1961. He informed them that the university authorities have apologised to each of the students and done everything possible to make amends for the regrettable incident which was the result of juvenile delinquency.

**Shrimati Renu Chakravartty:** Now that the two hoodlums have been arrested and there is going to be a case, may I know whether they will enure our lawyers being there so that the point whether it was racialism or juvenile delinquency can be fought out?

**Shri Sadath Ali Khan:** I do not know whether there will be a case.

They have been apprehended. I do not know what they are going to do.

**Shrimati Renu Chakravartty:** If they are apprehended, then there will be a case. They cannot arrest people and put them in jail without some sort of trial.

**Mr. Speaker:** The hon. Member wants to know whether a case has been recorded or registered under the advice of the university and those people are going to be prosecuted. In that case, our students will only be witnesses. In case that Government is not doing anything then, according to the hon. Member, the question arises whether colour or racialism had anything to do with it.

**Shrimati Renu Chakravartty:** We know that in these parts there is a lot of racialism. It may be possible that it is juvenile delinquency also. Twenty years ago, I have myself witnessed it. I want to know whether Government are going to have observers to find out whether this is juvenile delinquency only or this is racialism.

**Shri Sadath Ali Khan:** We have accepted the explanation of the university authorities.

**Dr. Vijaya Ananda:** May I know whether the American President has been informed of our feeling in this matter?

**Shri Sadath Ali Khan:** No, Sir.

**Shrimati Ila Palchoudhuri:** May I know if we have asked for some sort of enquiry to be made as to the exact nature of what happened and also why these students have not been punished?

**Mr. Speaker:** Does the Parliamentary Secretary have any other information?

**Shri Sadath Ali Khan:** As I said, as far as we are concerned, it is closed. The apology has come from the highest authorities of the university. The hoodlums have been apprehended. So, it is a closed subject.